NETWORK LIMITED

Registered office: W-39, Okhla Industrial Area, Phase-II, New Delhi - 110020
Telephone No.: +91-11-41067060, CIN: L32209DL1989PLC034797; Website: https://www.networklimited.net

POST-OFFER ADVERTISEMENT IN ACCORDANCE WITH REGULATION 18(12) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS")

OPEN OFFER FOR ACQUISITION OF UPTO 1,72,01,975 (ONE CRORE SEVENTY TWO LAKH ONE THOUSAND NINE HUNDRED AND SEVENTY FIVE) FULLY PAID UP EQUITY SHARES OF RS. 2 EACH OF NETWORK LIMITED, HEREINAFTER REFERRED TO AS "TARGET" OR "TARGET COMPANY" OR "NETWORK") FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY M/S ANUSHI RETAIL LLP ("ACQUIRER"), MR. ANUJ SAWHNEY ("PAC 1"), MRS. ASHITA SAWHNEY ("PAC 2"), M/S SWISS MILITARY LIFESTYLE PRODUCTS PRIVATE LIMITED ("PAC 3") (PAC 1, PAC 2 AND PAC 3 HEREINAFTER COLLECTIVELY REFERRED TO AS THE "PACs") ("OFFER" OR "OPEN OFFER")

This Post-Offer Advertisement ("Post-Offer Advertisement") is being issued by Turnaround Corporate Advisors Private Limited, ("Manager to the Offer"/ "Manager"), on behalf of the Acquirer and the PACs, pursuant to and in compliance with Regulation 18(12) of the SEBI (SAST) Regulations. This Post-Offer Advertisement is to be read in continuation of and in conjunction with: (a) The Public Announcement dated June 18, 2020; (b) The Detailed Public Statement ("DPS") dated June 24, 2020 published on June 25, 2020 in all editions of "Business Standard (English)", all editions of "Business Standard (Hindi)", Mumbai edition of "Mumbai Lakshadeep (Marathi)"(being the place of the Stock Exchange, where Equity Shares of the Target Company are listed); (c) Letter of Offer ("LOF") dated August 01, 2020; (d) The Corrigendum to the Detailed Public Statement dated August 06, 2020 ("Corrigendum") published on August 07, 2020 in all editions of "Business Standard (English)", all editions of "Business Standard (Hindi)", Mumbai edition of "Mumbai Lakshadeep (Marathi)"(being the place of the Stock Exchange, where Equity Shares of the Target Company are listed) and (e) The Dispatch Advertisement ("Advertisement") dated August 10, 2020 published on August 11, 2020 in all editions of "Business Standard (English)", all editions of "Business Standard (Hindi)", Mumbai edition of "Mumbai Lakshadeep (Marathi)"(being the place of the Stock Exchange, where Equity Shares of the Target Company are listed).

1.	**Name of the Target Company**	Network Limited
2.	**Name of the Acquirer(s) and PAC**	M/s Anushi Retail LLP ("Acquirer"), Mr. Anuj Sawhney ("PAC 1"), Mrs. Ashita Sawhney ("PAC 2"), M/s Swiss Military Lifestyle Products Private Limited ("PAC 3") (PAC 1, PAC 2 and PAC 3 hereinafter collectively referred to as the "PACs")
3.	**Name of the Manager to the Offer**	Turnaround Corporate Advisors Private Limited
4.	**Name of the Registrar to the Offer**	Alankit Assignments Limited
5.	**Offer Details**	
a.	**Date of Opening of the Offer**	Monday, August 17, 2020
b.	**Date of Closure of the Offer**	Friday, August 28, 2020
6.	**Date of Payment of Consideration**	Thursday, September 10, 2020[#]

 # Settlement Date for payment to the Shareholders who have tendered their Equity Shares in the Offer.

7. Details of Acquisition

S. No.	Particulars	Proposed in the Offer Document		Actual	
7.1	Offer Price (A)	Re. 1 per equity share		Re. 1 per equity share	
7.2	Aggregate number of shares tendered (B)	1,72,01,975		1,53,62,262	
7.3	Aggregate number of shares accepted (C)	1,72,01,975 (Assuming Full Acceptance in the Offer)		1,53,62,262	
7.4	Size of the Offer (Number of shares multiplied by offer price per share) (A * C)	Rs. 1,72,01,975		Rs. 1,53,62,262	
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement • Number • % of Fully Paid Up Share Capital	 1,19,89,200 24.39%		 1,19,89,200 24.39%	
7.6	Shares Acquired by way of Agreement • Number • % of Fully Paid Up Share Capital	 Nil Nil		 Nil Nil	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Paid Up Share Capital	 1,72,01,975 35.00%		 1,53,62,262 31.26%	
7.8	Shares acquired after Detailed Public Statement (excluding shares acquired under Open Offer) • Number of shares acquired • % of the shares acquired • Price of the shares acquired	 Nil Nil Not Applicable		 Nil Nil Not Applicable	
7.9	Post offer share -holding of Acquirer • Number • % of Fully Paid Up Share Capital	 2,91,91,175 59.39%		 2,73,51,462 55.65%	
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Paid Up Share Capital	Pre-Offer 2,78,03,715[#] 56.57%	Post Offer 1,06,01,740[#] 21.57%	Pre-Offer 2,78,03,715[#] 56.57%	Post Offer[$] 1,35,53,853[#] 27.58%

$ As per the disclosures available on the website of BSE Limited and in terms of explanation received from the management of the Target Company, Mr. Hitesh Suneja, Mr. Vinod Suneja and Mr. Naveen Suneja, being individuals belonging to the Promoters' Group of the Target Company and collectively holding 11,12,400 Equity Shares representing 2.26% of the Equity Share Capital of the Target Company, have sold their entire shareholding in the Target Company to an individual who neither belongs to the Promoters' Group nor is related to the Acquirer in any manner. Therefore these shares have been added to the Public Category.

 # Excluding the shares held by the Acquirer and/or PACs

Note:

The Acquirer and PACs, and their respective Partners/Directors, accept full responsibility for the information contained in this Post- Offer Advertisement and shall be responsible for the fulfillment of obligations under the SEBI (SAST) Regulations, in respect of this Offer.

In terms of provisions of SEBI circular no. SEBI/CIR/CFD/DCR1/CIR/P/2020/83 dated May 14, 2020, this Post Offer Advertisement will also be available on the respective websites of SEBI (www.sebi.gov.in), the Target Company (https://www.networklimited.net), the Registrar to the Offer (https://www.alankit.com/group-company/alankit-assignments-limited) and the Manager to the Offer (http://tcagroup.in/) and BSE (www.bseindia.com).

Capitalized terms used but not defined in this Post-Offer Advertisement shall have the meanings assigned to such terms in the Letter of Offer Dated August 01, 2020.

ISSUED BY MANAGER TO THE OFFER

TURNAROUND CORPORATE ADVISORS PRIVATE LIMITED
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Tel: +91-11-45510390
E-mail : info@tcagroup.in
Website : www.tcagroup.in
Contact Person : Mr. Heemadri Mukerjea
SEBI Registration No.: MB/INM000012290

	Acquirer	PAC 1	PAC 2	PAC 3
	Anushi Retail LLP			**Swiss Military Lifestyle Products Private Limited**
	Sd/- **Anuj Sawhney** **Designated Partner** **DPIN: 00471724**	**Sd/-** **Anuj Sawhney**	**Sd/-** **Ashita Sawhney**	**Sd/-** **Anuj Sawhney** **Director** **DIN: 00471724**

Place : New Delhi
Date : September 15, 2020